

F.No. J-11017/14/2024 –Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 21st May, 2024

ORDER

The President is pleased to accept the resignation of Ms. Dipali Jape Ansingkar, Central Government Counsel for High Court of Bombay, Aurangabad Bench with effect from 10.05.2024.

2. Consequently, the name of Ms. Dipali Jape Ansingkar occurring at Sl.No.10 in List 'C' of this Department's Order No. J-11017/5/2022-Judicial dated 03.03.2022 stands omitted
3. Hindi version of this order will follow.



(Manindra Choudhary)
Assistant Legal Adviser (J)

Copy (through email) to:-

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/PSO to Additional Secretary (RSV)/Sr. PPS to Additional Secretary (ARR)/Sr. PPS to JS&LA (SA)/PSO to JS&LA (SSD)/PSO to JS&LA (AKA).
3. The Incharge, Branch Secretariat at Mumbai.
4. Ms. Dipali Jape Ansingkar, Advocate, for High Court of Bombay, Aurangabad Bench.
5. Ajay Gajanan Talhar, Deputy SGI, High Court of Bombay, Aurangabad Bench.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
8. Official / Spare copies.



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